COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 222 OF 2015

Dated: 31st May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Chhattisgarh State Power Generation Co. Ltd. Versus Chhattisgarh Electricity Regulatory Commission			 Appellant(s)
			 Respondent(s)
Counsel for the Appellant(s)	ח ח ח	Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya Mr. Pulkit Agarwal	
Counsel for the Respondent(s)		Ms. Swapna Seshadri Mr. Ashwin Ramanathan	

<u>ORDER</u>

List this matter for hearing on top of the board on 01.06.2018, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey) **Technical Member** (Justice N. K. Patil) **Judicial Member**

bn/kt